

taken in 51 cases is as under:

dropped after preliminary enquiry	—	34
dismissal	—	6
services terminated	—	2
increments stopped	—	2
censured	—	2
exonerated	—	1
taken up by police	—	4
Total:		51

**Geological Survey of Manipur, Nagaland and NEFA**

3067 { Shri Rishang Keishing:  
 { Shri Bishwanath Roy:  
 { Shri P. C. Borooah:

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether the Geological Survey of India has ever surveyed the Union Territory of Manipur, Nagaland and N.E.F.A.;

(b) if so, the mineral resources discovered; and

(c) schemes to exploit them?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):** (a) Yes, Sir.

(b) The following mineral occurrences have so far been recorded:

**Manipur:** Nickel, copper, chromite, limestone, lignite, talc, asbestos, and oil seepages.

**Nagaland:** Clay, oil seepages, coal and Kankar.

**N.E.F.A.:** Coal, pyrite, copper, gold clays, salt springs, gas and oil seepages.

(c) It is premature to draw any scheme for exploitation till it is established that the deposits are economically workable.

**Hostels for Tribal Girl Students of Khowai**

**3069. Shri Dasaratha Deb:** Will the Minister of **Education** be pleased to state:

(a) whether any step has been taken to provide Hostel facilities to tribal girl students of Khowai;

(b) if not, the reasons thereof; and

(c) how many tribal girl students are studying in different High Schools situated at Khowai Town, Tripura staying at different messes and residential quarters arranged of their own?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir. A hostel for tribal girls will be provided as soon as a new building for Boy's High School is constructed.

(b) Does not arise.

(c) 31.

**Under-writing Activity of L.I.C.**

3068. { Shri A. K. Gopalan:  
 { Shri Umanath:  
 { Shri P. C. Borooah:  
 { Shri Bade:  
 { Shri Brij Raj Singh:  
 { Shri Y. S. Chaudhary:  
 { Shri Prakash Vir Shastri:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation since the start of its five year plan in 1958 of under-writing of Rupees one thousand crore per year, has not declared the first year's lapses;

(b) if so, the reasons therefor; and

(c) the figures of first year's lapses, on the basis of the actual point of date at which the payment stopped when it was first due, year by year beginning from January and ending with December 31 of each year, from 1958 to 1961?

**The Minister of Finance (Shri Morarji Desai):** (a) No, Sir.

(b) Does not arise.

(c) The information in the form asked for is not readily available. Lapse statistics based on the calendar

year of issue and the calendar year of lapse are, however, published in the Annual Reports of the Life Insurance Corporation of India.

#### Displaced Persons of Tripura

**3071. Shri Biren Dutta:** Will the Minister of Home Affairs be pleased to state:

(a) whether all the displaced persons in Tripura have registered themselves as citizens of India;

(b) if not, the approximate number of displaced persons who are yet to be registered; and

(c) the difficulties in the way of their registration?

**The Minister of States in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The information asked for is being collected and will be placed on the Table of the House when available.

#### Central Plant Laboratory for Steel Plants

**3072. Shri Subodh Hansda:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether there is a proposal to set up a Central Plant Laboratory for the Steel Plants to check up the quality of work;

(b) if so, whether planned estimate have been prepared;

(c) who prepared this plan; and

(d) where this will be located?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) to (d). There is no proposal to set up a Central Laboratory for the Steel Plants at present.

#### Bridge over River Manu

**3073. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the owners of tea estates like Manu valley

etc. Kailasahar, Tripura for the construction of a permanent bridge over river Manu on the Kailasahar-Manu valley road;

(b) whether the owners of the tea estates of the said area have expressed the desire to offer Rs. 50,000 to Government for this purpose; and

(c) if so, what is the reaction of the Government to that offer?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (b). No.

(c) Does not arise.

#### Rehabilitation of Tribal Jhumias

**3074. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether the scheme for the rehabilitation of tribal jhumias has been adopted in Assam for the rehabilitation of tribals of Cachar District;

(b) if so, the amount of grants to be paid to each family and acreage of land to be allotted to each; and

(c) if not, whether Government contemplate to undertake this work there?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House when received.

#### Corrugated Iron Sheets and Cement for Tripura

**3075. Shri Dasaratha Deb:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the quantity of corrugated iron sheets and cement supplied to Tripura during 1961-62 and the quantity to be supplied in the current year; and

(b) whether Government have received any representation from the Tripura Administration for the increase of such quota in view of the